

DATED: 11-12-2020.

STATEMENT SHOWING THE LIST OF CIVIL CASES WHICH ARE TO BE TAKEN OF FOR EVIDENCE/HEARING/ARGUMENTS ON 11-12-2020, IN THE COURT OF SRI. VIJAYKUMAR S. JATLA, SENIOR CIVIL JUDGE & JMFC, CHINCHOLI.

Sl. No.	Case No.	Stage.	Hearing date.	Adv. for petitioner.	Adv. for respondent.
MORNING SESSION(11-00 A.M TO 2-00 P.M)					
1	MVC 754/2015	EVIDENCE	11-12-2020	MSS	VVC
2	MVC 793/2017	"	"	SSA	SHH
3	MC 27/2017	"	"	RLH	DKC
4	MC 36/2018	"	"	VRR	KVB
5	MVC 1009/2018	"	"	KDP	VVC
6	MVC 1115/2018	"	"	BVP	JSK
7	MC 3/2019	"	"	JPA	Exp.
8	MVC 354/2019	"	"	CVJ	MSR
9	MVC 358/2019	"	"	CVJ	JSK
10	OS 39/2019	"	"	JPA	Exp.
AFTERNOON SESSION (3-00 P.M TO 5-30 P.M)					
1	RA 39/2018	Arguments	11-12-2020	SK	BKG
2	RA 6/2019	"	"	JPA	BS
3	RA 11/2019	"	"	SGJ	JPA

**SENIOR CIVIL JUDGE & JMFC,
CHINCHOLI.**

**Statement Showing the List of Civil and Criminal Cases are to be taken up for
Hearing/Evidence/Argument/Orders on**

11/12/2020

In the Court of SMT.B.SHILPA

PRL.CIVIL JUDGE & JMFC COURT., CHINCHOLI

Sl. No.	Case No.	Stage of the case	Hearing Date	Name of the Advocate for Appellant/ Petitioner Accused	Name of the Respondent Advocate	Remarks
First Session (11-00 AM to 02-00 PM)						
1	O.S.No.119/2015	F/C/PW1	11/12/2020	Sri.SGJ Adv.	Sri.MSS Adv.	
2	O.S.No.1/2016	F/C/PW1	11/12/2020	Sri.BS.Adv.	Sri.SGJ Adv.	
3	O.S No.95/2016	P/Evi	11/12/2020	Sri.JPA Adv.	Sri.SBK/AGP Adv.	
4	O.S.No. 107/2017	P/Evi	11/12/2020	Sri.MRG Adv.	Sri.JPA Adv.	
5	OS No. 26/2018	P/Evi	11/12/2020	Smt.SSM Adv.	Sri.NCH Adv.	
6	O.S No. 142/2018	D/Evi	11/12/2020	Sri.SBK Adv.	Sri.BS Adv.	
7	OS No. 4/2019	P/Evi	11/12/2020	Sri.SK Adv.	Sri.VRR Adv.	
8	O.S No. 20/2019	P/Evi	11/12/2020	Sri.,VRR Adv.		
9	O.S No. 42/2019	X of PW 1	11/12/2020	Sri.BS.Adv.	Sri.VRR Adv.	
10	O.S No. 48/2019	P/Evi	11/12/2020	Sri.BS.Adv.	Sri.SGJ Adv.	
11	O.S No. 64/2019	P/Evi	11/12/2020	Sri.VRR Adv.	Sri.SBK Adv.	
12	O.S No. 102/2019	P/Evi	11/12/2020	Sri.NCH Adv.	Sri.CS Adv.	
13	O.S No. 104/2019	D/Evi	11/12/2020	Sri. SBK Adv.	Sri.HGH Adv.	
14	O.S No. 112/2019	P/Evi	11/12/2020	Sri.,SBK Adv.	Sri.BNK Adv.	
15	O.S No. 149/2016	F/P/Evi	11/12/2020	Sri.SBK Adv.	Sri.BNK Adv.	

Second Session (02.45 PM to 05.45 PM)

1	CC No. 25/2012	Evidence	11/12/2020	APP	Sri.SBK Adv.
2	C.C.No.265/2012	Evidence	11/12/2020	APP	Sri.SBK Adv.
3	C.C.No.400/2012	Evidence	11/12/2020	APP	Sri.SBK Adv.
4	CC No. 65/2014	Evidence	11/12/2020	APP	Sri.DKC Adv.
5	CC No. 346/2014	Evidence	11/12/2020	APP	Sri.CJM Adv.
6	CC No. 538/2014	Evidence	11/12/2020	APP	Sri.MSS Adv.
7	CC No. 17/2015	Evidence	11/12/2020	APP	Sri.SBK Adv.
8	CC No. 35/2015	Evidence	11/12/2020	APP	Sri.SHH Adv.
9	CC No. 38/2015	Evidence	11/12/2020	APP	Sri.SHH Adv.
10	CC No. 111/2015	Evidence	11/12/2020	APP	Sri. VRR Adv.
11	CC No. 115/2015	Evidence	11/12/2020	APP	Sri.NHR Adv.
12	CC No. 117/2015	Evidence	11/12/2020	APP	Sri.SBK Adv.
13	CC No. 236/2015	Evidence	11/12/2020	APP	Sri.SKH Adv.
14	CC No. 426/2015	Evidence	11/12/2020	APP	Sri.ASH Adv.
15	CC No. 844/2015	Evidence	11/12/2020	APP	Sri.MRG Adv.

Place: Chincholi
Date:10-12-2020

Pri. Civil Judge & JMFC.,
Chincholi.

**Statement Showing the List of Civil and Criminal Cases are to be taken up for
Hearing/Argument on**

11/12/2020

In the Court of SRI. PREMKUMAR

ADDL.CIVIL JUDGE & JMFC COURT, CHINCHOLI

Sl. No.	Case No.	Stage of the case	Hearing Date	Name of the Advocate for Appellant/ Petitioner Accused	Name of the Respondent Advocate	Remarks
First Session (11-00 AM to 02-00 PM)						
1	CC No. 768/2015	Evidence	11/12/2020	APP	Sri.BNK Adv.	
2	CC No. 756/2015	Evidence	11/12/2020	APP	Sri.KMS Adv.	
3	CC No. 72/2015	Evidence	11/12/2020	APP	Sri.RLH Adv.	
4	CC No. 116/2014	X of PW 1	11/12/2020	APP	Sri.SBK Adv.	
5	CC No. 117/2014	Evidence	11/12/2020	APP	Sri.SHH Adv.	
6	CC No. 57/2014	Evidence	11/12/2020	APP	Sri.SPR Adv.	
7	CC No. 311/2017	Evidence	11/12/2020	APP	Sri.SSA Adv.	
8	CC No. 348/2017	Evidence	11/12/2020	APP	Sri.NG Adv.	
9	CC No. 445/2015	Evidence	11/12/2020	APP	Sri.SKH Adv.	
10	CC No. 366/2017	Evidence	11/12/2020	APP	Sri.VRR Adv.	
11	CC No. 266/2017	Evidence	11/12/2020	APP	Sri.SBS Adv.	
12	CC No. 349/2017	Evidence	11/12/2020	APP	Sri.SHH Adv.	
13	CC No. 586/2015	Evidence	11/12/2020	APP	Sri.SSA Adv.	
14	CC No. 448/2016	Evidence	11/12/2020	APP	Sri.NHR Adv.	
15	CC No. 61/2014	Evidence	11/12/2020	APP	Sri.SGJ Adv.	

Second Session (02.45 PM to 05.45 PM)						
1	CC No. 175/2016	Evidence	11/12/2020	APP	Sri. SBV Adv.	
2	CC No. 706/2015	Evidence	11/12/2020	APP	Sri.SSA Adv.	
3	CC No. 33/2017	Evidence	11/12/2020	APP	Sri.SBK Adv.	
4	CC No. 514/2016	Evidence	11/12/2020	APP	Sri.SAP Adv.	
5	CC No. 503/2016	Evidence	11/12/2020	APP	Sri.SBK/BKG Adv.	
6	CC No. 513/2017	Evidence	11/12/2020	APP	Sri.MSS.Adv.	
7	CC No. 21/2014	Evidence	11/12/2020	APP	Sri.SBS Adv.	
8	CC No. 505/2016	Evidence	11/12/2020	APP	Sri.MSK Adv.	
9	CC No. 272/2016	Evidence	11/12/2020	APP	Sri.RMV Adv.	
10	CC No. 398/2016	Evidence	11/12/2020	APP	Sri.VRR Adv.	
11	CC No. 377/2014	Evidence	11/12/2020	APP	Sri.SBK Adv.	
12	CC No. 176/2013	Evidence	11/12/2020	APP	Sri.MSK Adv.	
13	CC No. 477/2014	Evidence	11/12/2020	APP	Sri.SSA Adv.	
14	CrI.Misc.No.27/2019	P/Evi	11/12/2020	Sri.MSS Adv.	Sri.SAP Adv.	
15	CrI.Misc.No.396/2017	X of PW 1	11/12/2020	Sri.SBK Adv.	Sri.RLH Adv.	

Place: Chincholi
Date:10-12-2020

Addl. Civil Judge & JMFC.,
Chincholi.